NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 33/(MAH)/2010 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE PARTIES:

Mr. Dilipkumar Shrivastava

M/s. Sudeep Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111 of the Companies Act 1956.

SIGNATURE DESIGNATION NAME

Order

CP. No. 33/111/CLB/MB/MAH/2010

At request of the Petitioner Counsel, list this matter for final hearing on 14.10.2016. sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)